



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH**

**THIS BENCH WILL RISE AT 1:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
19	<a href="#">Bail Appln./2895/2024</a> WITH CASE RECORD(SCANNED COPY), BY SLIP	UTPOLA BOSE <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
20	<a href="#">Bail Appln./281/2025</a> BY SLIP	MD FULJAR ALI <b>Versus</b> THE STATE OF ASSAM	I AMIN MR N ZAMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025
20)	MR. A R SHOME	12-03-2025	To	19-03-2025



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
7	<a href="#">WP(C)/2092/2017</a> AT 10:30 A.M	M/S. CINNAMARA ROLLER FLOUR MILLS <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
8	<a href="#">WP(C)/1694/2021</a> AT 10:30 A.M	KETEKIBARI HIGH SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	SC, SEC. EDU.
9	<a href="#">WP(C)/864/2023</a> AT 10:30 A.M	BIDYA CHAKRAVORTY AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/2426/2024</a> <b>in</b> WP(C)/864/2023	BIDYA CHAKRAVORTY AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3492/2024</a> <b>in</b> WP(C)/864/2023	THE STATE OF ASSAM <b>Versus</b> MANOJ BORA AND 8 OTHERS	MR PARAM HANGKHA KONWAR	MR H K NATH
	<b>WITH</b> <a href="#">I.A.(Civil)/247/2025</a> <b>in</b> WP(C)/864/2023	PARTHA PRATIM PAUL <b>Versus</b> THE STATE OF ASSAM AND FOUR ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU
<b>WITHDRAWAL</b>				
10	<a href="#">I.A.(Civil)/681/2025</a> B/O <b>in</b> WP(C)/3135/2014 <b>WITH</b> <a href="#">WP(C)/3135/2014</a>	SMTI GEETILEKHA DEVI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR MONOJ BHAGABATI	MR. D K CHOUDHURY
	<b>WITH</b> <a href="#">WP(C)/3135/2014</a>	SMTI GEETILEKHA DEVI <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MS. M HAZARIKA	MR.M K CHOUDHURY MS.B TALUKDAR MR T CHAKRABORTY (R-3,4) MR. D CHOUDHURY (R-3,4) MR.S BORTHAKUR MR.A BORGHAIN SC, EDU

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1823/2017</a>  in WP(C)/3135/2014</p>	<p>SMTI GEETILEKHA DEVI  <b>Versus</b>  THE STATE OF ASSAM and 3 ORS</p>	<p>MSG BORA  MR.U K NAIR</p>	<p>MR.M K CHOUDHURY  MS.B TALUKDAR  SC, EDU  MR.S BORTHAKUR  MR.A BORGOHAIN</p>
11	<p><b>WITH</b>  <a href="#">WP(C)/3136/2014</a></p>	<p>SMTI TULIKA CHOWDHURY  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR N DUTTA  MR. M BHAGABATI  MSG BORA  MR. N N B CHOUDHURY  MR.U K NAIR  MR. K H KHANDAKAR  MS. M HAZARIKA  MR. K M HASSAN  MS N J BEGUM</p>	<p>MR.M K CHOUDHURY  MR. A CHAMUAH (SC, UGC,  R-5)  MS.B TALUKDAR  MR T CHAKRABORTY (R-  3,4)  MR. D CHOUDHURY (R-3,4)  MR.A BORGOHAIN  MR.S BORTHAKUR  SC, EDU</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1822/2017</a>  in WP(C)/3136/2014</p>	<p>SMTI TULIKA CHOWDHURY  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MSG BORA  MR.U K NAIR</p>	<p>MR.M K CHOUDHURY  MS.B TALUKDAR  SC, EDU  MR.A BORGOHAIN  MR.S BORTHAKUR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/682/2025</a>  in WP(C)/3136/2014</p>	<p>SMTI TULIKA CHOWDHURY  <b>Versus</b>  THE STATE OF ASSAM AND ORS</p>	<p>MR MONOJ BHAGABATI</p>	<p>MR. D K CHOUDHURY</p>
12	<p><b>WITH</b>  <a href="#">WP(C)/3137/2014</a></p>	<p>SMTI KARABI DAS  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR N DUTTA  MR. M BHAGABATI  MSG BORA  MR. N N B CHOUDHURY  MR.U K NAIR  MR. K H KHANDAKAR  MS. M HAZARIKA  MR. K M HASSAN  MS N J BEGUM</p>	<p>MR.M K CHOUDHURY  MS.B TALUKDAR  MR T CHAKRABORTY (R-  3,4)  MR. D CHOUDHURY (R-3,4)  MR.A BORGOHAIN  SC, EDU  MR.S BORTHAKUR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1824/2017</a>  in WP(C)/3137/2014</p>	<p>SMTI KARABI DAS  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MSG BORA  MR.U K NAIR</p>	<p>MR.M K CHOUDHURY  MS.B TALUKDAR  SC, EDU  MR.A BORGOHAIN  MR.S BORTHAKUR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/639/2022</a>  in WP(C)/3137/2014</p>	<p>SMTI KARABI DAS  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. M BHAGABATI  MS.B TALUKDAR</p>	<p>MR. S BORTHAKUR  SC, EDU</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1350/2022</a>  in WP(C)/3137/2014</p>	<p>KARABI DAS  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. M BHAGABATI  MR. U K NAIR  MS.B TALUKDAR</p>	<p>SC, HIGHER EDU  MR.S BORTHAKUR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2538/2024</a>  in WP(C)/3137/2014</p>	<p>SMTI KARABI DAS  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS</p>	<p>MS N J BEGUM</p>	<p>SC, HIGHER EDU</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/686/2025</a>  in WP(C)/3137/2014</p>	<p>SMTI KARABI DAS  <b>Versus</b>  THE STATE OF ASSAM</p>	<p>MR MONOJ BHAGABATI</p>	<p>MR. D K CHOUDHURY</p>

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II**

**ITEM NO. 21 IN THE DAILY CAUSELIST HAS BEEN WRONGLY LISTED]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
23	<a href="#">WP(C)/1174/2025</a> FIXED	AKBAR ALI @ AKBAR BADSHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED P. GHOSH MR. SAYED SALIM AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
<b><u>ORDERS</u></b>				
24	<a href="#">W.P.(CrI.)/6/2022</a> FIXED, WITH LCR	KADBHANU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
25	<b>WITH</b> <a href="#">W.P.(CrI.)/1/2022</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
<b><u>HEARING</u></b>				
26	<a href="#">WA/157/2017</a> BY SLIP, WITH LCR	MD ABUL KALAM @ ABUL KAMAL and 6 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
20	<a href="#">Crl.A./78/2020</a> PART-HEARD, WITH LCR 4 FILES, P.B-2, FIXED	MAKSHED ALI @ MUKSED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	PP, ASSAM
21	<a href="#">Crl.A./326/2022</a> 2 Y 5 M 8 D :PART-HEARD, WITH LCR 4 FILES, P.B-2, FIXED	BANAMALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
47	<a href="#">WP(C)/571/2025</a> FIXED	SHRI PRAHLAD SHARMA SHASRTRI, <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, CGST DR. B N GOGOI DY.S.G.I.
<b>ADMISSION</b>				
48	<a href="#">WP(C)/7451/2017</a> FIXED	ON THE DEATH OF LATE JITENDRA MOHAN BHATTACHARJEE, HIS LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MRR KARIM MR D AKRAM	GA, ASSAM
49	<a href="#">WP(C)/318/2025</a> FIXED	ABDUL AZIZ MAZARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MS R DEKA	GA, ASSAM SC, FINANCE DEPTT.
50	<a href="#">WP(C)/443/2025</a> CAVT. NO.008420/25,N FIXED	KASHIM ALI @ KASHEM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. JYOTIRMOY ROY MR. C CHAKRAVARTY(R- 7,9,10,11) MR. C CHAKRAVARTY(R- 7,9,10,11) MR. C CHAKRAVARTY(R- 7,9,10,11) MR D DAS(R-7,10,11) MR B P SARMAH(R- 7,9,10,11) MR B P SARMAH(R- 7,9,10,11) MR B P SARMAH(R- 7,9,10,11) B SAHA (R-7,9,10,11) B SAHA (R-7,9,10,11) MR. JAYANTA ROY(R- 7,9,10,11) MR. JAYANTA ROY(R- 7,9,10,11) S J KALITA (R-8) SC, REVENUE FOR CAVEATOR
51	<b>WITH</b> <a href="#">WP(C)/344/2025</a>	KASHIM ALI @ KASHEM ALI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MD. A. RASHID MR. M HUSSAIN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE

**ORDERS**

52 [I.A.\(Civil\)/582/2025](#)  
CONNECTED TO ITEM NO. 43 IN  
THE DAILY CAUSE LIST  
in WP(C)/5898/2024

ASHIS KUMAR GHOSE AND 3 ORS  
**Versus**  
EPIH ARIFA AZIM AND ORS

MR. S SARMA  
MR. T K BHUYAN  
MR. S K DEKA  
A GAUTAM  
MR. C TALUKDAR  
ARUNABH SARMA  
ARUNABH SARMA

GA, ASSAM  
MR. M KHAN  
MR A K DAS  
MS J AKTAR  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025
20)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
93	<a href="#">WP(C)/3457/2022</a> BY SLIP	SK SAHIDUR RAHMAN @ SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR F Z MAZUMDER MR. M H SAIKIA R ALI	GA, ASSAM
94	<a href="#">WP(C)/5067/2023</a> FIXED	NAREN CHANDRA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AFDC
95	<a href="#">Arb.P./18/2024</a> FIXED	M/S B. B. ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI MR. D GOGOI (Amicus Curiae) DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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18)	MR. J SARMAH	06-03-2025	To	08-03-2025

19)	MR. P MAHANTA	06-03-2025	To	07-03-2025
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**[ For Friday,7th March 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
81	<a href="#">Tr.P.(C)/6/2025</a> FIXED	RAKHI SINGHA ALIAS RAKHI SINHA NATH <b>Versus</b> SATYAJIT NATH	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
82	<a href="#">CRP/27/2025</a> FIXED	MUSSTT NEKJAN BEGUM AND 8 ORS <b>Versus</b> SMTI UTPALA BORA	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	
83	<a href="#">CRP(IO)/68/2025</a> FIXED	SRI SANDEEP AGARWALLA <b>Versus</b> M/S RAMSHAI BHURAMAL	MR. S J SARMAH MR. R J DAS	
<b>ADMISSION</b>				
84	<a href="#">MACApp./50/2025</a> FIXED	HEM BAHADUR DORJEE <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LTD.	MR. M KHAN MR A K DAS MS J AKTAR	
<b>ORDERS</b>				
85	<a href="#">I.A.(Civil)/373/2025</a> FIXED in CRP(IO)/99/2023	ON THE DEATH OF SANKARLAL AGARWALA HIS HEIRS AND LEGAL REPRESENTATIVE SMT MANJU DEVI AGARWALA AND OT <b>Versus</b> SUMAN DEVI SURANA	Vighnesh Kumar Barooah Vighnesh Kumar Barooah	MS T J SAHEWALLA (R-1)
	<b>WITH</b> <a href="#">CRP(IO)/99/2023</a>	SANKARLAL AGARWALA @ BHARUKA <b>Versus</b> SUMAN DEVI SURANA AND 3 ORS	MR. K K DEY MR V K BAROOAH	MR G N SAHEWALLA (R-1) MD ASLAM (R-1) MS. S. TODI (R-1) MR H K SARMA (R-1) MS T J SAHEWALLA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/372/2025</a> in CRP(IO)/99/2023	ON THE DEATH OF SANKARLAL AGARWALA HIS HEIRS AND LEGAL REPRESENTATIVE SMT MANJU DEVI AGARWALA AND OT <b>Versus</b> SUMAN DEVI SURANA	MR V K BAROOAH	MR M SAHEWALLA MS T J SAHEWALLA (R-1)

**WITH**  
[I.A.\(Civil\)/374/2025](#)  
**in** CRP(IO)/99/2023

ON THE DEATH OF SANKARLAL  
AGARWALA

Vighnesh Kumar Barooah

**Versus**

SUMAN DEVI SURANA

JYOTSHNA MUCHAHARY AND ANR

MR. R MAZUMDAR

GA, ASSAM

**Versus**

THE STATE OF ASSAM AND 8 ORS

MS T WAPANGLA

SC, GHC

MR. R DEKA

86 [WP\(C\)/505/2025](#)  
FIXED

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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**[ For Friday,7th March 2025]**

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**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
16	<a href="#">Bail Appln./400/2025</a> B/O	RICHARD BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
<b>MOTION</b>				
17	<a href="#">AB/310/2025</a> FIXED	KANGKAN KAUSHIK KASHYAP <b>Versus</b> THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
18	<a href="#">Bail Appln./3929/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	BIJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	PP, ASSAM
<b>BAIL HEARING</b>				
19	<a href="#">AB/137/2025</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SANJAY KALITA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
58	<a href="#">I.A.(Civil)/612/2025</a> B/O in WP(C)/46/2025 <b>WITH</b> <a href="#">WP(C)/46/2025</a>	THE GOVERNING BODY <b>Versus</b> SRI SRIMANTA BHATTACHARJEE  SIMANTA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH  MR. S BANIK MS F BEGUM	MR. S BANIK  SC, HIGHER EDU MR. D MOZUMDER (R-3) MR GAURAV R DUTTA(R-3) MS. S NATH(R-3) SC, ASSAM UNIVERSITY
<b>ADMISSION</b>				
59	<a href="#">WP(C)/508/2022</a> FIXED	TULTUL BARUA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
<b>ORDERS</b>				
60	<a href="#">WP(C)/445/2025</a> FIXED	BARNALI BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. D A KAIYUM MR. N UDDIN MR. M S MONDAL MR. S K CHETRY	GA, ASSAM
61	<a href="#">WP(C)/668/2025</a> FIXED	SMTI PRANATI KHAUND <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, GDD SC, GMC

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CIVIL BENCH-I**

**ITEM NO. 24 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>BAIL HEARING (BA)</b>				
50	<a href="#">Bail Appln./3144/2023</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SAFIK MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
80	<a href="#">WP(C)/1861/2023</a> (CONNECTED WITH ITEM NO. 61 IN THE DAILY LIST)	ELIAS ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
	<b>WITH</b>			
81	<a href="#">WP(C)/3742/2022</a>	BABUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
	<b>WITH</b>			
82	<a href="#">WP(C)/8433/2022</a>	MANJU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
83	<a href="#">WP(C)/323/2025</a> FIXED	M/S UNIFIED CONSTRUCTIONS AND ENGINEERING PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
<b>ORDERS</b>				
84	<a href="#">Cont.Cas(C)(Suo Moto)/2/2024</a> FIXED	XXXX <b>Versus</b> IN RE- ROHINI KUMAR DAS	MR. T J MAHANTA (SC, GHC) MR G BAISHYA	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
85	<a href="#">Cont.Cas(C)/323/2024</a> FIXED	MRINAL DAS <b>Versus</b> JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	MR S DUTTA (R-1,2 & 3) MR. K KONWAR (R1) MS. N BORAH (R1) MR S DUTTA (R1)
86	<a href="#">WP(C)/381/2025</a> FIXED	BINOY BIKASH BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM
87	<a href="#">WP(C)/1080/2025</a> CAVT. NO.017520/25,N FIXED	MS J P BORGHAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION	MR. R B PHOOKAN MS. D DAS	MR S CHAKRABORTY MR. U S BORA (R-5) FOR CAVEATOR
	<b>WITH</b>			
88	<a href="#">WP(C)/715/2025</a>	SRI RAJIB HAZARIKA <b>Versus</b> OIL AND NATURAL GAS CORPORATION	MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. U S BORA

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025
20)	MR. A R SHOME	12-03-2025	To	19-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
47	<a href="#">Bail Appln./629/2025</a> FIXED	SAKIB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
48	<a href="#">Bail Appln./650/2025</a> (CONNECTED WITH ITEM NO. 30 IN THE DAILY CAUSE LIST), FIXED	BANJIT BORAH <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
<b>MOTION</b>				
49	<a href="#">AB/552/2025</a> B/O	JUVAIDUR RAHMAN @ JUNAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
<b>ADMISSION</b>				
50	<a href="#">Crl.Rev.P./10/2025</a> FIXED	JAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
51	<b>WITH</b> <a href="#">Crl.Rev.P./21/2025</a>	OSMAN GONI <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
<b>BAIL HEARING</b>				
52	<a href="#">AB/383/2025</a> FIXED	RAJA ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. N.A. BEGUM	PP, ASSAM
53	<a href="#">AB/483/2025</a> FIXED	DR BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR D K DAS MR H BETALA	MR. P K ROYCHOUDHURY(INFORMANT) PP, ASSAM
<b>ORDERS</b>				
54	<a href="#">I.A.(Crl.)/783/2024</a> FIXED in Crl.Rev.P./7331/2024	DEWAN MUFID AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

**WITH**  
[Crl.Rev.P./7331/2024](#)  
(Filing Number)

DEWAN MUFID AHMED  
**Versus**  
THE STATE OF ASSAM AND ANR (F)

MR H R CHOUDHURY

55 [Crl.Rev.P./31/2025](#)  
FIXED

PRADIP DAS  
**Versus**  
ALI HUSSAIN ALI AND ANR

MR. K BHATTACHARJEE      PP, ASSAM  
MR. M SAIKIA

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

-

-----

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
28	<a href="#">Crl.Pet./470/2020</a> FIXED	NILAPANKAJ GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR B GOGOI	MR F KHAN (R-2) M. GLORY (R-2) RHITUSHREE TALUKDAR (R-2) P. NATH (R-2) Q. KIBA (R-2) K. SUMI (R-2) MS LITO AWOMI (R-2) PP, ASSAM
<b>ORDERS</b>				
29	<a href="#">Crl.Pet./785/2018</a> (FOR DISMISSAL), FIXED	MRINAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P SUNDI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
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7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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20)	MR. A R SHOME	12-03-2025	To	19-03-2025



# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST –I ]

[ FOR FRIDAY, THE 7<sup>TH</sup> DAY OF MARCH, 2025 ]

BEFORE

**HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR**

[COURT NO: 23]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
FROM THE PRINCIPAL SEAT  
THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I]**

## JUDGEMENT

- |                                                 |                                                                                                                     |                                                                                                                                                                       |                                                                                                           |
|-------------------------------------------------|---------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------|
| 1. WP(C) 397/2012                               | M/S BORDURIA TIMBER PRODUCTS<br>PVT. LTD.<br><b>VERSUS</b><br>ARUNACHAL PRADESH FOREST<br>CORPORATION LTD. AND ANR. | MR. TONY PERTIN<br>MR. K SAXENA<br>U BORI<br>MR. O SAROH                                                                                                              | MR. T GADI<br>MR. D KAMDUK<br>MR. D LOYI<br>B PICHA<br>GA<br>MR K JINI                                    |
| 2. FAO 3/2016                                   | SRI OJING DAI<br><b>VERSUS</b><br>SRI OBIT DAI                                                                      | NINNONG RATAN<br>K LOYA<br>MR T ETE<br>TAMO TAGGU<br>JARTUM GADI<br>YOMMAR LOYI<br>JUMGE KARBAK<br>D MAZUMDAR, SR.<br>ADVOCATE<br>MR. K MENGU<br>MR. P BORA<br>N DOJI | MS E PERME<br>ORIN MODI<br>TUMMIN ETE<br>G BASAR<br>M GIBI<br>MR. M DOJI<br>O TAYENG<br>M NOSHI<br>S TAYE |
| <b>WITH</b><br>I.A.(C) 83/2022<br>IN FAO 3/2016 | SRI OBIT DAI<br><b>VERSUS</b><br>SRI OJING DAI                                                                      | S TAYE                                                                                                                                                                | D MAZUMDAR, SR.<br>ADVOCATE                                                                               |
| 3. WP(C) 817/2017                               | SMTI.BAKANTI DEKA<br><b>VERSUS</b><br>THE STATE OF AP AND 5 ORS.                                                    | O MODI<br>MR U DEKA<br>N NAMPI<br>P KHONGKUNG<br>P KARGA<br>T TAGIA<br>T SURAJ                                                                                        | TOKEN ETE<br>J TSERING<br>GA(AP)<br>PP OF AP                                                              |

4. WP(C) 461/2023

SHRI M.N SHARMA  
**VERSUS**  
THE STATE OF AP AND 3 ORS.

CHORPOK MODI  
UTTAM DEKA  
BOMYOM ORI  
TAME RIMI  
NANNU YUBI

AJIN APANG, SR.  
ADVOCATE  
GA(AP)  
S/C STATE  
ELECTION  
COMMISSION